

No. DSJ/EC/COVID-19/NHN/2021-  
Office of the District and Sessions Judge,  
Sirmaur District at Nahan, H.P.

Dated Nahan the June 07, 2021.

OFFICE ORDER

In compliance of the Order No. HHC/RG/C-19/2020- 61 dated 06.05.2021 and subsequent order No. HHC/RG/C-19/2020- 64 dated 15.05.2021, order No. HHC/RG/C-19/2020- 88 dated 25.05.2021, order No. HHC/RG/C-19/2020-91 dated 29.05.2021 and order No. HHC/RG/C-19/2020-93 dated 06.06.2021 of the Registry of the Hon'ble High Court of H.P., Shimla, it is ordered that all the Courts of this Civil and Sessions Division shall take up only cases of extreme urgency till 11.06.2021 and other cases fixed before this Court shall be taken up for effective hearing as under:-


Sl. No.	Cases fixed for	Now to be taken up for effective hearing on
1.	07-06-2021	03-08-2021
2.	08-06-2021	04-08-2021
3.	09-06-2021	05-08-2021
4.	10-06-2021	06-08-2021
5.	11-06-2021	09-08-2021

In case of any urgent work in connection with this Court, the following officials, who shall always be ready to attend any call can be contacted in connection with urgent work on the Mobile Nos. shown against their respective names as under:-

Sl. No.	Name of the official	Mobile No.
1.	Smt. Minaxi Sharma, Superintendent Grade-II	70186-63387, 94184-62692
2.	Sh. Kuldeep Singh, English Clerk.	94187-45457, 70181-48084
3.	Sh. Bhupinder Singh, Record Keeper	94187-45920, 70182-18620

Smt. Minaxi Sharma, Supdt. Grade-II of this office shall update the cases as per her convenience.

The Technical Team of this office will check the e-mail on regular basis and will inform the concerned official(s) immediately for further necessary action. All the Courts of this Division will also depute one official each to check the e-mail of their respective Courts on regular basis for further necessary action. Separate Orders are being made regarding attending the office by the staff members on all working days on rotational basis.

  
(Davinder Kumar)  
District and Sessions Judge,  
Sirmaur District at Nahan, H.P.


Contd..2..

Endst. No.DSJ/EC/COVID-19/NHN/2021- 1901

Dated: 07-06-2021.

Copy forwarded for information and necessary action :-

1. All the Judicial Officers of this Division.
2. The Superintendent of Police, Sirmaur District at Nahan.
3. The District Attorney, Sirmaur District at Nahan.
4. The Superintendent Jail, M.C. Jail Nahan.
5. The President Bar Association Nahan, Paonta Sahib, Rajgarh and Shillai.
6. All the officials of this office to note for compliance.
7. ✓ The Assistant Programmer/System Assistants of this office to upload this office order on the website of this office.
8. Notice Board of this office.

  
District and Sessions Judge  
Sirmaur District at Nahan, H.P.